

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.305
IA-4490/21, 4524/21, 3385/2020 in
IB-432 /(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

.....APPLICANT/PETITIONER

V/S

Three C-Homes (P) Ltd

...RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 18.8.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Soham Goswami, Adv.
Vivek Pandey, Adv. Suvarna for Resolution Applicant

For the Respondent : Mr. Rishabh Jain, Advocate for RP, Mr. Suresh Gupta COC
member

ORDER

IA-4490/2021, 4524/2021, 3385/2000 :

Heard the submissions made by Ld. Sr. Counsel appearing for both
sides. Matter heard in part.

List the matter on 24.8.2022.

- Sd-

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

- Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Surjit